

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 24<sup>th</sup> December, 2022**

No. 235/ A: The services of Md. Faheem Kirmani, Chief Judicial Magistrate, Gumla is placed at the disposal of Hon'ble the Acting Chief Justice, High Court of Jharkhand, Ranchi, for his appointment and posting as Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi.

By order of the Court,  
**Sd/-Mohammad Shakir**  
Registrar General

Memo. No. \_\_\_\_\_ / Apptt. \_ dated Ranchi the \_\_\_\_\_ December, 2022

Copy forwarded to the I/c Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court.

**Sd/- Mohammad Shakir**  
Registrar General

Memo. No. 4677 / Apptt. \_ dated Ranchi the 24<sup>th</sup> December, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)/ the Registrar (Establishment) / the Registrar (Vigilance) / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / The Principal District & Sessions Judge, Gumla/Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .

  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI  
NOTIFICATION  
THE December, 2022

No 236 A: The officer named in Column No.2 is transferred and posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at place as mentioned in Column No. 3 of the table given below:-.

Sl. No	Name of the officers with designation and present place of posting (with Judgeship/ Department) *Not in order of Seniority	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Manoj Kumar Sharma, Deputy Registrar, High Court of Jharkhand, Ranchi	a) Civil Judge (Senior Division) b) Gumla c) Gumla

By Order/  
Sd/-Mohammad Shakir  
Registrar General  
DATED RANCHI, THE December, 2022

MEMO. NO. ....

/APPTT.

DATED RANCHI, THE December, 2022

Copy forwarded to the I/c Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir  
Registrar General

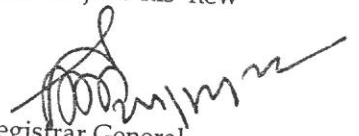
MEMO. NO. ....

4681

/APPTT.

DATED RANCHI, THE 24 December, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Principal District & Sessions Judge, Gumla for information and the Officer concerned with a direction to join his new assignment accordingly.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE December, 2022**

No 237 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer the powers of a Judicial Magistrate of the 1st Class upon Mr. Manoj Kumar Sharma, Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi [under orders of transfer as Civil Judge (Senior Division) at Gumla], for the Gumla District.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, Mr. Manoj Kumar Sharma is appointed as Chief Judicial Magistrate for the Gumla District.

By Order/  
Sd/-Mohammad Shakir  
Registrar General  
December, 2022

MEMO. NO. ....

/APPTT.

DATED RANCHI, THE

Copy forwarded to the I/c Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir  
Registrar General

MEMO. NO. ....

4683

/APPTT.

DATED RANCHI, THE 24 December, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Principal District & Sessions Judge, Gumla for information / the Deputy Commissioner & Superintendent of Police of Gumla Districts for information and (communication to the Officer concerned).

(The Officer concerned may be directed to make over charge of his Office and to proceed to join the new assignment accordingly.)

  
24/12/22  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**The 24<sup>th</sup> December, 2022**

No. 238 A : The Officers named in Column No. 2, appointed directly from Bar, are confirmed in the Cadre of District Judge with effect from the date mentioned against their names in Column No. 3 :-

Sl. No.	Name of the Judicial Officer	Date of confirmation
1.	2.	3.
1.	Sri Devesh Kumar Tripathi, District & Additional Sessions Judge, Jamtara	07.08.2021
2.	Sri Laxman Prasad, District & Additional Sessions Judge-Cum-Spl. Court, elected MP & MLA, Dumka	07.08.2021
3.	Sri Amit Kumar, Special Judge, POCSO Act, Latehar	14.08.2021
4.	Ms. Asha Devi Bhatt, District & Additional Sessions Judge, Simdega	16.08.2021
5.	Sri Dheeraj Kumar, District & Additional Sessions Judge, Sahebganj	06.08.2021
6.	Sri Birendra Kumar Srivastava, Special Judge, POCSO Act, Sahebganj	06.08.2021
7.	Sri Vishal Kumar, Special Judge, POCSO Act, Hazaribagh	07.08.2021
8.	Sri Anjane Anuj, Special Judge, POCSO Act, Gumla	07.08.2021
9.	Sri Sanjeev Kumar Singh, District & Additional Sessions Judge, Garhwa	08.08.2021
10.	Sri Prem Nath Pandey, Special Judge, POCSO Act, Daltonganj	13.08.2021
11.	Md. Shahzad Mohammad Shahzad, AJC, Ranchi	15.02.2022
12.	Sri Deepak Malik, District & Additional Sessions Judge-cum-P.O. MVACT, Hazaribagh	15.02.2022

By Order/  
Sd/-Mohammad Shakir  
Registrar General


**MEMO. NO. .... /APPTT. DATED RANCHI, THE December, 2022**

Copy forwarded to the I/c Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir  
Registrar General

**MEMO. NO. ...4685 /APPTT. DATED RANCHI, THE 24 December, 2022**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Judicial Commissioner, Ranchi / all the concerned Principal District & Sessions Judges of the State of Jharkhand and the Officers concerned for information & needful .

  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI  
NOTIFICATION  
THE December, 2022

No. 239 A: Mr. Sanjeev Jha, Joint Registrar (Establishment), High Court of Jharkhand, Ranchi is hereby transferred and posted as District & Additional Sessions Judge, Latehar.

By Order/  
Sd/-Mohammad Shakir  
Registrar General

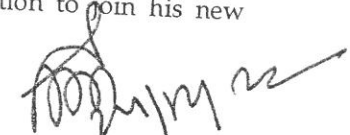
MEMO. NO. .... /APPTT. DATED RANCHI, THE December, 2022

Copy forwarded to the I/c Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir  
Registrar General

MEMO. NO. .... 4687 /APPTT. DATED RANCHI, THE 24 December, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Principal District & Sessions Judge, Latehar for information and the Officer concerned with a direction to join his new assignment accordingly.

  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI  
NOTIFICATION  
THE December, 2022

No. 240 A: Mr. Rajkamal Mishra, Principal Judge, Family Court, Seraikella Kharsawan is hereby transferred and posted as Principal District & Sessions Judge, Simdega.

By Order/  
Sd/-Mohammad Shakir  
Registrar General  
December, 2022

MEMO. NO. .... /APPTT. DATED RANCHI, THE December, 2022  
Copy forwarded to the I/c Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir  
Registrar General

MEMO. NO. 4689 /APPTT. DATED RANCHI, THE 24 December, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Principal District & Sessions Judge, Seraikella Kharsawan & I/c Principal District & Sessions Judge, Simdega for information and the Officer concerned with a direction to join his new assignment accordingly

  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

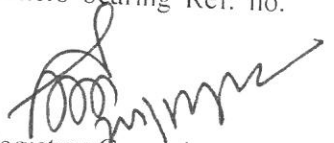
The 24<sup>th</sup> December, 2022

No. 241 A: The Court has been pleased to direct Sri Gati Krishna Tiwary, Additional Principal Judge, Additional Family Court, Jamshedpur to hold Camp Court at Ghatshila thrice in a month.

By order of the Court  
Sd/- Mohammad Shakir  
Registrar General

Memo No. 4693 /Apptt. dated Ranchi, the 24.12.2022

Copy forwarded to the Principal District & Sessions Judge, Jamshedpur / the Principal Judge, Family Court, Jamshedpur/ Sri Gati Krishna Tiwary, Additional Principal Judge, Additional Family Court, Jamshedpur for information and needful in the matter / the Secretary, Bar Association, Ghatshila with reference to his letters bearing Ref. no. 15/N/2022 dated 05.04.2022 for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 24<sup>TH</sup> DECEMBER, 2022**

**No. 242A:** The Judicial officers named in Column no. 02 is transferred/ posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officer concerned is also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2018 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officer concerned is also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officer concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887.	Designation of the officers after vesting the powers of Civil Judge (Junior Division) & others
01	02	03	04	05
1.	Mr. Ravi Choudhary, J.M.-cum- Judge I/c, Garhwa	(a) Civil Judge (Junior Division) (b) Nagar Untari (c) Garhwa	(a) Rs. 7,00,000/- within the local limits of Nagar Untari Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Nagar Untari Munsifi	Civil Judge (Jr. Div.), Nagar Untari (Garhwa)

By order of the Court,  
**Sd/- Mohammad Shakir**  
Registrar General

**Memo No. 4694 /Apptt**

**Dated Ranchi the 24<sup>th</sup> December, 2022**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the O/o Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ Registrar (Administration) / the Registrar (Establishment)/ Registrar (Vigilance) / P.P.S. I/c to the Hon'ble the Acting Chief Justice / the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court / the concerned Principal District & Sessions Judge for information and communication to the Officer concerned.

( ) – For concerned PDJ.

  
Registrar General



**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 24<sup>TH</sup> DECEMBER, 2022**

No. 243 A: The Officer named in Column No. 02 is posted as Registrar/ Judge In-charge, Civil Courts, at the place mentioned against his name in Column no. 03 of the table below, to do the administrative duties in the Judgeship :-

<b>SI No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>Station where duties are to be performed</b>	<b>Designation of the officers after designated as Registrar &amp; others</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>
1.	Mr. Harshit Tiwari, Addl. Civil Judge (Jr. Div)-cum-J.M., Garhwa	Garhwa	Addl. Civil Judge (Jr. Div)-cum-J.M.- cum-Judge I/c, Garhwa

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

Memo No. 4695 /Apptt

Dated Ranchi the 24<sup>th</sup> December, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the O/o Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ Registrar (Administration) / the Registrar (Establishment)/ Registrar (Vigilance) / P.P.S. I/c to the Hon'ble the Acting Chief Justice / the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court / the concerned Principal District & Sessions Judge for information and communication to the Officer concerned.

( ) – For concerned PDJ.

  
Registrar General